

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:533  
ANSWERED ON:28.02.2000  
PROSECUTION AGAINST VANISHED COMPANIES  
SULTAN SALAHUDDIN OWASI

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether Department of Company Affairs has launched prosecution against 142 vanished companies all over the country as pointed out by the Securities and Exchange Board of India;
- (b) if so, the details of such companies, State-wise;
- (c) the total amount involved in respect of each of these companies; and
- (d) the charges under which these companies have been booked?

**Answer**

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI)

(a), (b), (c) & (d) : Out of the 142 companies pointed out by the Securities and Exchange Board of India (SEBI) 36 companies were regular in filing their documents. 8 companies were under liquidation, one company is under BIFR Proceedings, assets of three companies were seized by State Governments corporations. The required details in respect of Prosecution launched against companies in default, amount involved and charges under which booked are given in the statement annexed.

ANNEXURE TO LOK SABHA UN-STARRED QUESTION NO.533 FOR 28.2.2000

PRESENT STATUS OF 142 LISTED COMPANIES IDENTIFIED BY SEBI AS VANISHING COMPANIES

**GUJARAT**

Sl. No. Name of the Company Remarks/Comments of ROC (Rs.in crores)

1. ADVANCE BIO-COAL (INDIA) LTD. Prosecution launched for non filing of Balance Sheet & Annual Returns (B/S & A/R).  
Action Under Section (u/s) 209A initiated. 4.86
2. EFCON SECURITIES LTD. Under liquidation vide winding order dated 24.11.98. 5.45
3. MAA LEAFIN & CAPITAL LTD. Prosecution filed on 13.7.99 for non filing of B/S & A/R. Action u/s 209A initiated. 4.34
4. SHUBHAM GRANITES LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated. 9.53
5. SURYADEEP SALT REFINERY & CHEMICAL WORKS LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated 7.50
6. BHAVNA STEEL CAST LTD. Prosecution filed for non filing of B/S & A/R. Police complaint made. 1.80
- 7 ANKUSH FINSTOCK LTD. Filing position uptodate. Action u/s 209A initiated. 3.00
8. ARROW SECURITIES LTD. Filed upto 1998. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 4.75

9. CHARMS CERAMICS LTD. Filing position up-to-date. Action u/s 209A initiated. 3.75
10. DHRUV MAKHAN (INDIA) LTD. Available. Prosecution filed on 13.7.99 for non filing of B/S & A/R . Action u/s 209A initiated. 7.35
11. INTERACTIVE FINANCIAL Available. Prosecution filed on SERVICES LTD. 12.7.99 for non filing of B/S & A/R. Filed documents upto 1999. Action u/s 209A initiated. 1.85
12. NAISARGIK AGRITECH (IND) Prosecution launched for non filing of LTD. B/S & A/R. Action u/s 209A initiated. 4.66
13. NILCHEM CAPITAL LTD. Prosecution launched for non filing of B/S & A/R. Filed documents upto 1999. Action u/s 209A initiated. 7.10
14. SHREE SURGOVIND TRADELINK Prosecution filed for non filing of B/S LTD. & A/R. Action u/s 209A initiated. 3.75
15. SHREEJI DYE-CHEM LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated. 5.84
16. SPIL FINANCE LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated. 5.70
17. FRONTLINE FINANCIAL Prosecution filed for non filing of B/S SERVICES LTD. & A/R. Action u/s 209A initiated. 4.42
18. GROWTH AGRO INDUSTTIES LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated. 5.39
19. GIRISH HOTELS RESORTS AND Available. Prosecution filed for HEALTH FARM LTD. non filing of B/S & A/R. Action u/s 209A initiated. 2.59
20. INTEGRATED AMUSEMENT LTD. Available. Prosecution filed for non filing of B/S & A/R. Filed upto 1998 and AR for 1999 since filed. Action u/s 209A initiated. 8.38
21. HI-TECH WINDING SYSTEMS Prosecution filed for non filing of B/S LTD. & A/R. Action u/s 209A initiated. 3.84
22. ISHAAN INFRASTRUCTURES & Filing position up-to-date. Action SHELTERS LTD. u/s 209A initiated. 6.10
23. KESAR GREENFIELD INTERN- Prosecution filed for non filing of B/S ATIONAL LTD. & A/R. Action u/s 209A initiated. 5.69
24. KOME-ON COMMUNICATION LTD. Prosecution filed for non filing of B/S & A/R. Filed upto 1999. Action u/s 209A initiated. 4.51
25. MOBILE TELE-COMMUNICATIONS Available. Prosecution filed for non LTD. filing of B/S & A/R. BS for 1998 and AR for 1999 filed. Action u/s 209A initiated. 11.53
26. SHIVAM APPARELS EXPORTS Prosecution filed for non filing of B/S LTD. & A/R. Action u/s 209A initiated. 4.45
27. SHRI MAHALAXMI AGRICULTURAL Available. Prosecution filed DEVELOPMENTS LTD. for non filing of B/S & A/R. Action u/s 209A initiated. 5.09
28. AMI GANGA INFRASTRUCTURE Available. Prosecution filed for LTD. non filing of B/S & A/R. Action u/s 209A initiated. 3.00
29. ORIENT TRADELINK LTD. Filing position up-to-date. Action u/s 209A initiated. 6.50
30. TECHNO FORGE LTD. Filing position up-to-date. 2.80
31. BHARAT THERMITE LTD. Filing position up-to-date. 2.52
32. MAYO HOSPITAL LTD. Filing position up-to-date. 5.80
33. PROTECH CIRCUIT BREAKERS Filing position up-to-date. 1.80 LTD.
34. TOPLINE SHOES LTD. Prosecution filed for non filing of B/S & A/R. Police complaint also made. 4.65
35. GUJARAT BONANZA AUTO Prosecution filed for non filing of B/S & A/R. Police complaint also made. 5.40
36. D.R. INDUSTRIES LTD. Available. A/R filed uptodate. Prosecution filed for non filing of B/S. 11.29
37. GUJARAT TEXSPIN LTD. Filing position up-to-date. 8.80
38. BAFFIN ENGINEERING PROJECTS Available. Prosecution filed for non LTD. filing of B/S & A/R. 6.05
39. JALDHARA PUMPS LTD. Filing position up-to-date. 5.13
40. NULINE GLASSWARE LTD. Filing position up-to-date. 4.66
41. GEM EYEADORNLS LTD. Name Available. B/S. filed uptodate. A/R for 1998 not changed to AMARSHIR filed. Prosecution filed for non filing of A/R. 5.26 OPTICALS LTD.
42. GOODEARTH ORGANICS LTD. Under liquidation. 5.30

#### PUNJAB

43. CAREWELL HYGIENE PRODUCTS Prosecution for non filing of B/S and A/R filed. LTD. Action u/s 209A initiated. 2.25
44. SEEMA INDUSTRIES LTD. This Company was listed as a sick industrial Co. by BIFR and has recommended for wound up. 2.10
45. SUCKCHAIN CEMENT LTD. Filing position up-to-date. Inspection u/s 209A is being conducted. 3.65
46. HALLMARK DRUGS & CHEMICALS Transferred from Delhi to Punjab. The assets LTD. of the company taken over by Punjab State Industrial Development Corporation Ltd. 7.00
47. HINDUSTAN TOOLS & FORGINGS Prosecution filed for non filing of B/S & A/R. LTD. The assistance of Police Authorities is being taken. 5.96
48. OVERSEAS CABLES LTD. Filing position up-to-date. 4.16

49. DRUCKGRAFEN INDIA LTD. The Co. is under BIFR proceedings by order dated 29.12.98 and has since been taken over by PSIDC. 3.07

MAHARASHTRA

50. CALDYN AIRCON LTD. Prosecution launched for non filing of A/R & B/S. 4.44  
51. DIGITAL LEASING & FINANCE LTD. Prosecution launched for non filing of A/R & B/S. Action u/s 209A initiated. 4.69  
52. FINTECH COMMUNICATION LTD. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 4.09  
53. HITESH TEXTILE MILLS LTD. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 7.47  
54. ICHALKARANJI SOYA LTD. Reply received from the company. Prosecution launched for non filing of B/S & A/R 2.00  
55. LYMPHA LABORATORIES LTD. Under Liquidation. 3.36  
56. PASHUPATI CABLES LTD. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 11.95  
57. REALTIME FINLEASE LTD. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 5.63  
58. SPARKLE FOODS LTD. Prosecution launched for non filing of B/S & A/R. 5.00  
59. WALKER INDIA LTD. Prosecution launched for non filing of B/S & A/R. 3.75  
60. VPUL SECURITIES LTD. Prosecution launched for non filing of B/S & A/R. 3.00  
61. GAZI SECURITIES LTD. Prosecution launched for non filing of B/S & A/R. 4.80  
62. MAZDA IND. & LEASING LTD. Filing position up-to-date. 2.27  
63. RUSODAY & CO. LTD. Available. Prosecution filed for non filing of B/S & A/R. 4.96  
64. ASAHI CONSTRUCTION & HOUSING FINANCE LTD. Available. Prosecution launched for non filing of B/S & A/R. 2.59  
65. BRAKES AUTO (INDIA) LTD. Shifted from MP on 11.6.97. Filing position up-to-date. 3.73  
66. MONESHI AGRO FOODS LTD. Available. Prosecution launched for non filing of B/S & A/R. 10.90  
67. FASTRACK INVESTMENT SERVICES & COMMERCIAL ADVISORS (LTD.) name changed to FISCAL LTD. Available. Prosecution launched for non filing of B/S & A/R. 2.54

TAMIL NADU (COIMBATORE)

68. AVR SECURITIES LTD. Prosecution filed for non filing of B/S & A/R. Action u/s 209A initiated. 2.47  
69. GLOBAL BLOOMS (INDIA) LTD. Not Available. Police Complaint made. Prosecution launched for non filing of B/s & A/R. Action u/s 209A initiated. 2.10  
70. NAVAKKARAI SPINNERS LTD. Not Available. Police Complaint made. Prosecution launched for non filing of B/S & A/R. Action u/s 209A initiated. 3.16  
71. PAPPILON EXPORTS LTD. Not available. Prosecution filed for non filing. Action u/s 209A initiated. Police Complaint has also been launched. 2.20  
72. SHYAM PRINTS & PUBLISHERS LTD. Not available. Police complaint launched. Prosecution launched. Inspection u/s 209A has also been taken up. 3.19

WEST BENGAL

73. AUROMA COKE LTD. Filing positon up-to-date. 4.18  
74. ESSKAY TELECOM LTD. Prosecution have been launched for non-filing of B/S and A/R 3.00  
75. GR MAGNETS LTD. Filed it`s A/R uptodate. Prosecution filed for non filing of B/S. 1.04  
76. MORAD PROPERTIES & PROJECT LTD. Prosecution filed for non filing of B/S & A/R. (\$) - Information regarding amount raised is not readily available as the public issue was prior to 1.4.1992.  
77. NICCO CORPORATION LTD. Uptodate in filing. 9.89  
78. ALLIED STOCK INVESTORS LTD Uptodate in filing. 0.35  
79. SAKET EXTRUSION LTD. Prosecution launched for non filing of B/S and A/R. Action u/s 209A initiated. 2.98  
80. COMMITMENT FINANCE LTD. B/S filed uptodate. Prosecution launched for non filing of A/R. 1.62

ANDHRA PRADESH

81. ADITYA ALKALOIDS Prosecution launched for non filing of B/S & A/R.  
Action u/s 209A initiated. 2.16
82. AQUA DEV INDIA LTD. Prosecution launched for non filing of B/S & A/R.  
Action u/s 209A initiated. 3.55
83. KAMAKSHI HOUSING FINANCE Prosecution launched for non filing of B/S & A/R.  
LTD. Action u/s 209A initiated. 4.20
84. PREMIER AQUA FARMS LTD. Prosecution launched for non filing of B/S & A/R.  
Action u/s 209A initiated. 3.63
85. SRI MURALI SPINNING MILLS Filing position up-to-date. 3.68  
LTD.
86. K.P. GELATINE & CHEMICALS Under liquidation. 4.09

(INDIA) LTD.

TAMIL NADU (CHENNAI)

87. AMIGO EXPORTS LTD. Prosecution launched for non filing of B/S & A/R.  
Police complaint also made. Action u/s 209A initiated. 3.30
88. UNICORN PHARMACEUTICALS Under liquidation. 8.38  
INDIA LTD.
89. BETALA GLOBAL SECURITIES Filing position uptodate. 2.25  
LTD.
90. ADVANCE MEDICAL CARE LTD. Filing position uptodate. 11.51  
Name changed to SEAHORSE  
HOSPITAL LTD.
91. NOVA ELECTRO MAGNETICS LTD Available. Filed B/S upto 1995. For not filing of 6.37  
returns for the financial year ended 30.3.96, 97  
& 98. Default Notices were issued. The Co. has  
since filed documents uptodate.

KARNATAKA

92. READY FOODS LTD. The Company was placed under liquidation vide court 2.25  
order dated 27.3.97 and subsequently the winding up  
order was recalled vide Court Order dt.6.11.98.  
Accordingly, Prosecution is launched for non filing  
of B/S & A/R for 1998.
93. WINFARM AGRO INDUSTRIES LTD Prosecution launched for non-filing of B/S & A/R. A 19.60  
ction u/s 209A initiated.
94. ACME SPINNERS LTD. Filing position uptodate. Action u/s 209A initiated. 2.58
95. RAGHOJI CEMENTS & MFG. Under Liquidation. 3.00  
CO. LTD.
96. VISION TECHNOLOGY (I) LTD. Available. The Company changed its accounting year.  
B/S at 31.3.99 yet to be filed. Default Notices issued. 4.10
97. OCEAN KNITS LTD. Seized by Karnataka State Financial Corporation.  
Bangalore 2.61

DELHI

98. ALPS MOTOR FINANCE LTD. Filing position up-to-date. 2.44
99. CHIRAU FINANCE INVEST. Not Available. Prosecution filed. Action u/s  
& LEASING LTD. 209A initiated. Police complaint lodged. 3.24
100. CILSON FINANCE & INVST. Prosecution filed for non filing of B/S & A/R. 2.51  
LTD.
101. GRIVS HOTELS LTD. Filing position up-to-date. 4.98
102. ICP SECURITIES LTD. Not Available. Prosecution filed. Action u/s 209A  
initiated. Police complaint lodged. 2.34
103. LAKSHYA SECURITIES & Not available. Prosecution filed for non filing  
CREDIT HOLDINGS LTD. of B/S & A/R. Police complaint lodged. Action u/s  
209A initiated. 3.24
104. PATLIPUTRA CREDIT & Filing position up-to-date. 7.49  
SECURITIES LTD.
105. SIMPLEX HOLDINGS LTD. Filing position up-to-date. 2.27
106. STAR ELECTRONICS LTD. Not available. Prosecution filed for non filing  
of B/S & A/R. Police complaint lodged. Action u/s  
209A initiated. 2.47
107. STAR EXIM LTD. Not Available. Prosecution filed. Action u/s 209A  
initiated. Police complaint lodged. 2.76

108. TACTFUL INVST. LTD. Not available. Prosecution filed for non filing of 3.29  
B/S & A/R. Police complaint made. Action u/s  
209A initiated.
109. WELCOME COIR INDUSTRIES Not available. Prosecution filed. Action u/s  
LTD. 209A initiated. 6.66
110. GOGA FOODS LTD. Not available. Prosecution filed. Action u/s  
209A initiated. 4.21
111. KALYANI FINANCE LTD. Not available. Prosecution filed. Action u/s  
209A initiated. Police complaint made. 3.21
112. PARIKSHA FIN-INVEST- Filing position up-to-date. 2.48  
LEASE LTD.
113. RAJGARH INVESTMENTS LTD. Prosecution filed for non filing of B/S & A/R.  
Action u/s 209A initiated. 3.05
114. STATUS MGM SERVICES LTD. Prosecution filed for non filing of B/S & A/R.  
Action u/s 209A initiated. 1.81
115. ZED INVESTMENTS LTD. Not available. Prosecution filed for non filing  
of B/S & A/R. Police complaint made. 2.80
116. BIG STAR FILMS LTD. Not available. Prosecution filed for non filing 2.69  
Formerly MOON HOLDINGS of B/S & A/R. Police complaint made. Action u/s  
& CREDIT LTD. 209A initiated.
117. ORDE TEXTILES LTD. Name Filing position up-to-date. 10.12  
changed to CELESTE  
INTERNATIONAL LTD.
118. HATRON NETWORKS LTD. Prosecution filed for non filing of B/S & A/R.  
Police complaint also launched. 3.40
119. NOVA DHATU UDYOG LTD. The co. has been ordered to be wound up by Hon`ble  
High Court of Delhi. 25.98
120. INTECON (INDIA) LTD. Filing position up-to-date. 2.76
121. DELTA COLONIZERS LTD. Filing position up-to-date. 4.03

#### KERALA

122. ABN GRANITES LTD. Inspection was carried out and prosecution was  
launched for non filing of latest B/S and A/R. 2.78

#### ORISSA

123. ORISSA LUMINARIES LTD. Not available. Prosecution filed for non filing  
of B/S & A/R. 10.62
124. UNIVERSAL VITA ALIMENT LTD Not available. Prosecution launched for  
non filing of B/S & A/R. 1.80

#### MADHYA PRADESH

125. JANAK INTERMEDIARIES LTD Prosecution launched for non filing of B/S & A/R.  
Police complaint also made. 2.80
126. RAJADHIRAJ IND. LTD. Prosecution launched for non filing of B/S & A/R.  
Police complaint also made. 2.50
127. HI-TECH DRUGS LTD. Not Available Prosecution launched for non filing  
of B/S & A/R. Police complaint also made. 3.24
128. MADHYAVART EXXOIL LTD. Not Available. Prosecution launched for non filing  
of B/S & A/R. Police complaint also made. 2.30
129. R.L. AGROTECH LTD. Available. Prosecution launched for non filing of  
B/S & A/R. 6.37
130. STERLING KALKS AND Not available Prosecution launched for non filing  
BRICKS LTD. of B/S & A/R. Police complaint also made. 4.44
131. TOTAL EXPORTS LTD. Not available. Prosecution filed for non filing of  
B/S & A/R. Police complaint launched. 4.06
132. RAJANI EXTRACTIONS LTD. Filing position up-to-date. 3.10
133. RAJSHRI FOREX LTD. Filing position up-to-date. 6.64

#### UTTAR PRADESH

134. RICH CAPITAL & FIN.SER. Prosecution has been filed for not filing of  
LTD. B/S & A/R. 5.00
135. SWARNIMA OIL INDS. LTD. The Co. was transferred from Delhi. Prosecution  
filed for non filing of B/S & A/R 4.60
136. VIJAYSHREE CHEMICALS Shifted from Maharashtra to Kanpur on 8.7.98.  
Prosecution filed for non filing of B/S & A/R. 6.00

137. SRP INDUSTRIES LTD. Uptodate in filing. Transferred from Bihar vide  
CLB order dated 17.7.94. 15.00

BIHAR

138. BLUE HEAVENS AGRO INDS LTD Filing position uptodate. 1.47  
139. RAVI HITECH PVT. LTD. Filing position uptodate. 2.04  
140. SHREE VAISHNAVI DYEING Prosecution filed for not filing of B/S & A/R. 3.64  
& PRINTING LTD.  
141. BODH GAYA CERAMICS LTD. Prosecution filed for not filing of B/S & A/R. 0.50  
142. HITEK INDUSTRIES LTD. Under liquidation. 8.50

Note : ( ) - B/S refers to Balance Sheet & A/R refers to Annual Return